No.J-11014/1/2017-Judl.(Part-1)
Government of India
Ministry of Law & Justice
Department of Legal Affairs
Judicial Section

Shastri Bhavan, New Delhi.
Dated 16th July 2020

ORDER

The President is pleased to extend the term of Shri Rakesh Thapliyal, as Assistant Solicitor General of India for Uttarakhand High Court for a period of three years from 17th July 2020 or until further orders, which is earlier.

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

(S.R. MISHRA)
Additional Secretary

Copy to:-

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General of India/PS to Solicitor General of India/PS to Addl. Solicitors Generals of India.
3. All the Assistant Solicitor General of India in various High Courts.
4. The Registrar, High Court of Uttarakhand at Nainital.
5. Shri Rakesh Thapliyal, Asst. SGI, Northern Villa Compound, Near Head Post Office, Mallital, Nainital Distt., Nainital (Uttarakhand).
6. The Cash (LA) Section, w. r. t. payment of retainership fee to the above Asst. SGI.
7. The Pay & Account Office, Department of Legal Affairs.
8. To be uploaded on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under the link 'List of empanelled Counsel' for the information of all concerned.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Guard File/Judicial Section with 5 spare copies.

(D. Srinivas)
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